NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 174/16	TP 71/17	For furnishing name of IRP	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) . & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K. DUSHPANITHA KUMAR 93H1223937	RESPONDENT COMPANY	Dyfanh
2	Rohit.C 9481781707	· Petitienon Alvocate	John

ORDER

Counsel for Petitioner is present. PCS for Respondent is present. Counsel for Petitioner again requested time to suggest the name of IRP. List it finally on 22/11/2017.

Member (T)

Member (J)